- (3) G.S.R. 714 (E) dated 12.9.2000 publishing amendments to the third schedule of the Mines and Minerals (Development and Regulation) Act, 1957.
- (4) G.S.R. 743 (E) dated 25.9.2000 publishing the Mineral Concession (Second Amendment) Rules, 2000.
- (5) G.S.R. 744 (E) dated 25.9.2000 publishing the Mineral Conservation and Development (Second Amendment) Rules, 2000. (Placed in Library. See No LT. 2429/00]

Notification of the Ministry of Health and Family Welfare

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): Sir, I lay on the Table, under subsection (2) of Section 23 of the Prevention of Food Adulteration Act, 1954, a copy (in English and Hindi) of the Ministry of Health & Family Welfare (Department of Health) Notification G.S.R. **760** (E) dated 29.9.2000 publishing the Prevention of Food Adulteration (7thAmendment) Rules, 2000. [Placed in Library. See No LT - 2461 /00]

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

BR..-A.R. KIDWAI (Delhi) Sir I present the Hundred and Thirtieth Report (in English and Hindi) of the Committee on Subordinate Legislation on determination of rate of interest payable to the subscribers of the Employees Provident Fund,

REPORT OF PUBLIC ACCOUNTS COMMITTEE

SHRI K. RAHMAN KHAN (Karnataka): Sir, I lay on the Table a copy (in English and Hindi) of the Eleventh Report of Public Accounts Committee (Thirteenth Lok Sabha) on Action Taken on One Hundred Tenth Report (Tenth Lok Sabha) on appropriation Accounts of Union Government for 1993-94

REPORT OF THE JOINT COMMITTEE ON OFFICES OF

श्री संघ प्रिय गौतम (उत्तरांचल): सभापित महोदय, मैं आपकी आज्ञा से लाभ के पदों संबंधी संयुक्त समिति (तेरहवीं लोक सभा) के दूसरे प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।